Annexure-3

Name of the Corporate Debtor: Ambojini Property Private Limited; Date of commencement of CIRP: 10/09/2019; List of Creditors as on: 05/08/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by secured Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ICICI Bank Ltd	9/24/2019	120,805,855	120,805,855	Term Loan	Entire amount	ShortFall amout will be covered by Corporate Guarantee from Real Value Promoter Pvt. Ltd. and Personal Guarantee from Mr. V S Suresh & Mr. R. Damodaran	No	4.69%	-	-	-	-	
2	ASK Investment Managers Ltd.	9/24/2019	1,825,280,395	1,825,280,395	Arbitration Award	Entire amount	-	No	70.99%	-	-	-	-	
TOTAL			**1,946,086,250**	**1,946,086,250**		**-**	**-**		**75.68%**	**-**	**-**	**-**	**-**	